

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00056/2021

Jabalpur, this Wednesday, the 27th day of January, 2021

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



Smt. Kavita Rajak, aged about 37 years,
W/o Shri Rahul Pandya, Presently working as LDC
O/o Commissioner, CGST & Central Excise
Hqrs. Jabalpur, R/o 12, Chaman Apartment,
Napier Town, Jabalpur (MP)-482001

-Applicant

(By Advocate – **Shri Amardeep Gupta**)

V e r s u s

1. Union of India, through its Secretary,
Ministry of Finance Department of Revenue,
North Block, New Delhi-110001
2. The Chairman, Central Board of Indirect Taxes
& Customs (Earlier Central Board of Excise and Customs),
Ministry of Finance, Department of Revenue,
North Block, New Delhi-110001
3. The Chief Commissioner, CGST, Central Excise and
Customs, 35-C, GST Bhawan, Administrative Area,
Arera Hills, Mother Teresa Road, Bhopal (MP)-462011
4. Additional Commissioner (CCU), O/o The Chief
Commissioner, CGST, Central Excise and Customs, 35-C,
GST Bhawan, Administrative Area, Arera Hills,
Mother Teresa Road, Bhopal (MP)-462011
5. The Commissioner, GST and Central Excise,
GST Bhawan, Mission Chowk,
Napier Town, Jabalpur (MP)-482001

- Respondents

(By Advocate – **Shri Himanshu Shrivastava**)

ORDER(ORAL)**By Ramesh Singh Thakur, JM:-**

Heard.

2. Learned counsel for the applicant submits that the applicant wants to withdraw this Original Application as the representation filed by the applicant has been decided by the respondent department with liberty to file afresh on the same cause of action, if occasion arises.

3. Learned counsel for the respondents has no objection to it.

4. Permission is granted.

5. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(Naini Jayaseelan)
Administrative Member
rn

(Ramesh Singh Thakur)
Judicial Member

